

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4666
ANSWERED ON:30.03.2017
Ganga Rejuvenation Plan
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Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has launched Ganga Rejuvenation Plan simultaneously at 104 locations across five river basin States and if so, the details and the current status thereof;
- (b) whether the Government has sanctioned about Rs. 20,000 crore for the purpose and if so, the details thereof;
- (c) the total allocation made and expenditure incurred on its cleaning so far; and
- (d) the steps taken/to be taken by the Government to ensure that the sanctioned funds are utilized judiciously and results are achieved as per plan including the further steps proposed to be taken for cleaning of the river in the stipulated time?

Answer

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(SHRI VIJAY GOEL)

(a) The Government has launched certain short-term and medium term activities on 7th July, 2016 under Namami Gange Programme. These activities pertain to modernization and/or development of ghats, Crematoria, setting up biodiversity centers, deploying trash skimmers for river surface cleaning, setting up sewage treatment plants, sewage pumping stations, fisheries centre, pilot projects for in-situ treatment of waste water in drains, ghat cleaning, medicinal plantations, afforestation etc. under Namami Gange Programme to be taken in various towns along Ganga and its tributaries. A total of 123 Ghats, 65 Crematoria, 8 sewage infrastructure and 35 other projects have been taken up and are at different stages of execution/tendering. The target set for completion of these projects range between 18 months to 24 months.

(b) The programme has a budget outlay of Rs. 20,000 crore for Ganga Rejuvenation under Namami Gange Programme.

(c) An amount of Rs. 1,529.60 crore has been spent against the allocated budget of Rs. 5,378.00 crore from 2014-15 to 2016-17 (till 28.02.2017).

(d) In order to ensure timely implementation of projects following steps are taken:

â€¢ Bottlenecks which delay the project implementation have been sorted out with increased co-ordination with the state governments and their agencies.

â€¢ Project Management Consultants/Supervision Consultants are appointed at project level for effective monitoring and supervision of projects;

â€¢ Monthly progress report and Quarterly reporting of project progress are ensured.

â€¢ Regular site visits by NMCG officials are carried out to revise the progress and address the issues if any.

â€¢ The Union cabinet has approved "The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016" where a new institutional structure, national level, state level and district level for policy making and implementation in fast track manner. It also empowers National Mission for Clean Ganga to discharge its functions in an independent and accountable manner through an order under the Environment Protection Act, 1986
